

ITEM NO.38

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31862/2023

(Arising out of impugned final judgment and order dated 17-02-2020 in A482 No. 6406/2020 passed by the High Court Of Judicature At Allahabad)

RAJEEV CHATURVEDI

Petitioner(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.164746/2023-CONDONATION OF DELAY IN FILING and IA No.164747/2023-EXEMPTION FROM FILING O.T.)

Date : 01-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Arijeet Prasad, Sr. Adv.
Mr. Ramjee Pandey, AOR
Mr. Ashish Kumar Pandey, Adv.
Mr. Ashish Sharma, Adv.
Mr. Yogendra Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable on 20.11.2023.

In the meanwhile, there shall be stay of the proceedings of case bearing Sessions Trial No. 114 of 2019 pending before the Additional Sessions Judge (Fast Track Court), Jhansi.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)